

**GOVERNMENT OF INDIA
MINISTRY OF LABOUR AND EMPLOYMENT
RAJYA SABHA
UNSTARRED QUESTION NO. 115
TO BE ANSWERED ON 29.01.2026**

IDENTIFICATION OF BACKLOG RESERVED VACANCIES

115. SHRI GOLLA BABURAO:

Will the Minister of Labour and Employment be pleased to state:

- (a) whether an In-House Committee has been constituted by DoPT for identification of backlog reserved vacancies, to study root cause of such vacancies and to initiate measures to fill them up through Special Recruitment Drives;**
- (b) if so, when this Committee was constituted;**
- (c) whether the Ministry has also appointed a Liaison Officer to head a Special Reservation Cell;**
- (d) if so, the details thereof;**
- (e) the details of measures undertaken to fill vacancies through Special Recruitment Drives; and**
- (f) the change in status of reserved vacancies since the constitution of the Committee?**

ANSWER

**MINISTER OF STATE FOR LABOUR AND EMPLOYMENT
(SUSHRI SHOBHA KARANDLAJE)**

(a) to (f): Filling up of backlog vacancies is a continuous process. Whenever Backlog vacancies occur, the same are carried forward to the next recruitment year and reported to the recruitment authorities/agencies periodically for filling up expeditiously. Further, as per the directions of DoPT, a Deputy Secretary level officer has been appointed as the Liaison Officer in the Ministry for inspection of reservation rosters with a view to ensuring proper implementation of reservation guidelines. In addition, a Special Reservation Cell is also set up in Ministry of Labour & Employment, which functions directly under the Liaison Officer.
